

1683
Rajeev Bansal
D.H.J.S
Director (Academics)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
Email: dja@nic.in

No. DJA/Trg./Conf./ASJs & PPs/2087/2026/4335

24th September, 2026

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, North, Rohini
4. The Ld. Principal District & Sessions Judge, New Delhi, PHC
5. The Ld. Principal District & Sessions Judge, Shahdara, KKD
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka
7. The Ld. Principal District & Sessions Judge, South, Saket
8. The Ld. Principal District & Sessions Judge, West, THC
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, North-West, Rohini
11. The Ld. Principal District & Sessions Judge, North-East, KKD

Sub.: Core Competence Conference for Knowledge, Skill and Perspective Development for Additional Sessions Judges (General) (Full strength) and Prosecutors attached with these courts.

Respected Madam/Sir,

As per the approved Training Calendar 2026, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference for Knowledge, Skill and Perspective Development for Additional Sessions Judges (General) (Full strength) and Prosecutors attached with these courts' on 17th October, 2026 at the Delhi Judicial Academy.

The list of nominated Judicial Officers for the programme on 17th October, 2026 is enclosed herewith as Annexure 'A'.

It is requested that Judicial Officers posted in your district as per Annexure 'A' may kindly be informed about their nomination through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof. In case the nominated officer is transferred before attending the programme, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 17th October, 2026, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

It is further requested that the nominated Judicial Officers be instructed to ensure their mandatory attendance and punctuality. The attendance record shall be submitted to the Hon'ble High Court of Delhi upon conclusion of the programme.

With regards,

Yours faithfully,

(Rajeev Bansal)

Encl.: As above

o/c (Judl. Br.)

PD&ST (West)

25/9/26

**List of Judicial Officers nominated to attend
Core Competence Conference for Knowledge, Skill and Perspective Development
for Additional Sessions Judges (General) (Full strength) and Prosecutors
attached with these courts
(Alphabetically)
on
17th October, 2026**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Mr. Abhishek Goyal	ASJ (FTC)	1	Central	THC
2	Mr. Ankit Mehta	ASJ	3	Central	THC
3	Mr. Ankur Jain-I	ASJ	4	Central	THC
4	Mr. Anubhav Jain	ASJ	4	South-East	Saket
5	Mr. Anuj Agarwal	ASJ	3	South-East	Saket
6	Mr. Anurag Thakur	ASJ (FTC)		East	KKD
7	Mr. Atul Krishna Agrawal	ASJ	8	West	THC
8	Ms. Babita Puniya	ASJ	3	East	KKD
9	Mr. Babru Bhan	ASJ	4	North-East	KKD
10	Mr. Balwinder Singh	ASJ (FTC)		North-East	KKD
11	Ms. Charu Aggarwal	ASJ (E-court)	2	Shahdara	KKD
12	Mr. Dheeraj Mittal	ASJ	4	West	THC
13	Mr. Dharendra Rana	ASJ	5	New Delhi	PHC
14	Mr. Gajender Singh Nagar	ASJ	2	West	THC
15	Ms. Gomati Manocha	ASJ	4	New Delhi	PHC
16	Mr. Hargurvarinder S. Jaggi	ASJ (FTC)	1	South	Saket
17	Mr. Harvinder Singh	ASJ (FTC)		Shahdara	KKD
18	Mr. Harvinder Singh Johal	ASJ	7	Shahdara	KKD
19	Mr. Jagmohan Singh	ASJ	3	North	Rohini
20	Ms. Jyoti Kler	ASJ	3	South-West	Dwarka
21	Ms. Manisha Khurana Kakkar	ASJ (FTC)	2	Central	THC
22	Mr. Mohammad Ehtesham	ASJ	5	South-East	Saket
23	Mr. Muneesh Garg	ASJ	2	North-West	Rohini
24	Mr. Munish Bansal	ASJ	4	Shahdara	KKD
25	Mr. Nishant Garg	ASJ	6	Central	THC
26	Mr. Pawan Kumar	ASJ	6	South	Saket
27	Ms. Pooja Talwar	ASJ (FTC)		West	THC
28	Mr. Praveen Singh	ASJ	3	North-East	KKD
29	Ms. Priya Mahendra	ASJ	9	West	THC
30	Mr. Rajinder Kumar	ASJ	3	West	THC
31	Mr. Ravinder Singh-II	ASJ	5	South-West	Dwarka
32	Ms. Richa Manchanda	ASJ	4	North	Rohini
33	Ms. Richa Parihar	ASJ	5	South	Saket
34	Mr. Sachin Jain	ASJ	2	South-East	Saket
35	Mr. Sachin Mittal	ASJ	3	North-West	Rohini

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
36	Mr. Sachin Sangwan	ASJ	2	East	KKD
37	Mr. Samar Vishal	ASJ	2	South	Saket
38	Mr. Sameer Bajpai	ASJ	3	Shahdara	KKD
39	Mr. Saurabh Partap Singh Laler	ASJ	3	New Delhi	PHC
40	Ms. Shilpi Jain	ASJ	2	Central	THC
41	Ms. Shilpi M Jain	ASJ	6	South-West	Dwarka
42	Mr. Shiv Kumar	ASJ (FTC)	2	West	THC
43	Ms. Shivani Chauhan	ASJ (FTC)	1	South-East	Saket
44	Ms. Shunali Gupta	ASJ (FTC)	2	South	Saket
45	Mr. Siddhartha Malik	ASJ	4	South-West	Dwarka
46	Mr. Sonu Agnihotri	ASJ	3	South	Saket
47	Dr. Sumedh Kr. Sethi	ASJ	5	Shahdara	KKD
48	Mr. Sushant Changotra	ASJ	2	South-West	Dwarka
49	Ms. Swati Gupta-I	ASJ (FTC)		South-West	Dwarka
50	Mr. Syed Zishan Ali Warsi	ASJ	2	New Delhi	PHC
51	Ms. Twinkle Wadhwa	ASJ	2	North-East	KKD
52	Ms. Vandana	ASJ	2	North	Rohini
53	Mr. Vikas Garg	ASJ	5	Central	THC
54	Mr. Vikram Bali	ASJ	5	East	KKD
55	Mr. Vinod Kr. Gautam	ASJ (FTC)	2	South-East	Saket
56	Dr. Yadvender Singh	ASJ	5	West	THC

234-B
2626

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 415006-45016 /JOTP./Gaz./PD&SJ West/2026

Dated Delhi the 28.09.26

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. Sh. Atul Krishna Agrawal, ASJ-08, West District, Tis Hazari Courts, Delhi.
3. Sh. Dheeraj Mittal, ASJ-04, West District, Tis Hazari Courts, Delhi.
4. Sh. Gajender Singh Nagar, West District, Tis Hazari Courts, Delhi. *Id. ASJ-02, west*
5. Ms. Pooja Talwar, ASJ(FTC)-01, West District, Tis Hazari Courts, Delhi.
6. Sh. Rajinder Kumar, ASJ-03, West District, Tis Hazari Courts, Delhi.
7. Sh. Shiv Kumar, ASJ(FTC)-02, West District, Tis Hazari Courts, Delhi.
8. Dr. Yadvender Singh, ASJ-05, West District, Tis Hazari Courts, Delhi.
9. The R&I Branch, West District, Tis Hazari Courts, Delhi, for uploading on LAYERS.
- ✓ 10. The Website Committee, Tis Hazari Courts, Delhi, for uploading on centralized website.



(Raj Rani)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-02
For Principal District & Sessions Judge (West)